

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANMOL STEEL PROCESSORS PRIVATE LIMITED

1.	Name of Corporate Debtor	Anmol Steel Processors Private Limited
2.	Date of Incorporation of Corporate Debtor	05.05.1994
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Mumbai, India, under the Companies Act, 1956
4.	Corporate Identity Number of Corporate Debtor	U27100MH1994PTC078196
5.	Address of the Registered Office and Principal office of Corporate Debtor	D-15, M.I.D.C., Industrial Area, Taloja, Navi Mumbai – 410208, Maharashtra
6.	Date of closure of Insolvency Resolution Process	16.12.2025 (order received from erstwhile Resolution Professional on 05.01.2026)
7.	Liquidation Commencement Date of Corporate Debtor	16.12.2025 (order received from erstwhile Resolution Professional on 05.01.2026)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA. Kamal Kumar Jadwani IBBI Reg. No: IBBI/IPA-001/IP-P-02786/2022-2023/14259
9.	Address and Email of the Liquidator, as Registered with the Board	Address: Flat No. 605, Wing-B, Sadguru Complex II (A-B), Film City Road, Goregaon East, Adjacent to Satellite, Tower, Mumbai, 400063 Email id: kamaljadwani@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	Office 10, Centre Point, 1st Floor, World Trade Centre, Centre-1 Building, Cuffe Parade, Mumbai, M.H., 400005. Email: cirp.asppl@gmail.com
11.	Last Date for Submission of Claims	04.02.2026 (thirty days from date of receipt of order by Liquidator)

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of Anmol Steel Processors Private Limited on 16.12.2025 (order received from erstwhile Resolution Professional on 05.01.2026)

The stakeholders of Anmol Steel Processors Private Limited (In Liquidation) are hereby called upon to submit their claims with proof on or before 04.02.2026 (from date of receipt of order by Liquidator), to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date: 08.01.2026

Place: Mumbai

CA. Kamal Kumar Jadwani

Liquidator of Anmol Steel Processors Private Limited

Reg.No.: IBBI/IPA-001/IP-P-02786/2022-2023/14259

IBBI Reg. Address Flat No. 605, Wing-B, Sadguru Complex II (A-B),

Film City Road, Goregaon East,

Adjacent to Satellite, Tower, Mumbai, 400063

IBBI Reg.Email id: kamaljadwani@gmail.com

Validity of AFA till 30.06.2026